

ORISSA HIGH COURT

FILING REPORT AS ON :19/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000070/2023	BISWARANJAN SARDAR VS SANVIE RETAIL PRIVATE LTD.	UMESH CHANDRA BEHURA VS	// (//
2	BLAPL/0012162/2023	CHANDRA BHAN BERMAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /102 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000023/2019
3	BLAPL/0012163/2023	RAJIB MONDAL VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000098/2023
4	BLAPL/0012164/2023	SWADHIN MOHAPATRA VS STATE OF ODISHA	BISWAJIT KANUNGO VS	SAHID NAGAR P.S. /332 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000857/2023
5	BLAPL/0012165/2023	RISHAL SAHU @ BISWAJIT VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	DHARAMGARH /160 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000085/2023
6	BLAPL/0012166/2023	CHARAN PRADHANI VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	THUAMUL RAMPUR /50 /2023 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi) CT/0000100/2023
7	BLAPL/0012167/2023	BABULA @ PRATYUSH KUMAR PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /116 /2014 A.D.J.,SONEPUR(Sonepur) SC/0000008/2015
8	BLAPL/0012168/2023	SAMARESH RANJAN DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	EOW,BHUBANESWAR /14 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000205/2023
9	BLAPL/0012169/2023	UGULU @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /153 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000230/2023
10	BLAPL/0012170/2023	NISIKANTA SANA VS STATE OF ODISHA	GOPINATH MISHRA VS	MOTU /85 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000040/2023
11	BLAPL/0012171/2023	JABIBULA KHAN @ JABI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /7 /2023 A.D.J.,NAYAGARH(Nayagarh) TR/0000076/2023

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12	BLAPL/0012172/2023	SHEKH SABBIR @ SEKH SABBIR @ KALIA KHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KHARIAR /274 /2018 A.D.J.,NAWAPARA(Nuapada) Sa/0000029/2019
13	BLAPL/0012173/2023	DINESH KUMAR SINGH VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /265 /2023 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) Spl/0000028/2023
14	BLAPL/0012174/2023	REJITI JAGANNATHAM VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GUNUPUR /82 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada) GR/0000210/2023
15	BLAPL/0012175/2023	DUSMANTA ROUT VS STATE OF ODISHA	SAMBHRAM DAS VS	NAYAPALLI P.S. /29 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000064/2023
16	BLAPL/0012176/2023	GOUTAM RAUTH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BASTA /191 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000494/2022
17	BLAPL/0012177/2023	RAMAKANTA GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /123 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000562/2023
18	BLAPL/0012178/2023	ANIL HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000749/2023
19	BLAPL/0012179/2023	MITU BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	BASELI SAHI PS /165 /2022 1ST A.D.J.,PURI(Puri) TR/0000009/2023
20	BLAPL/0012180/2023	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /697 /2022 ASST.SSESSIONS JUDGE,TALCHER(Anugul) CT/0000025/2023
21	BLAPL/0012181/2023	SIMANCHAL @ SIMA THATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /158 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000103/2021
22	BLAPL/0012182/2023	JAGA @ SANGRAM ROUT @ SANGRAM DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	CHOUDWAR /159 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000268/2023
23	BLAPL/0012183/2023	SK. ASIHK	TARA PRASAD MOHAPATRA	SPL.TASK FORCE /21 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000048/2020
24	BLAPL/0012184/2023	SANJAY NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000452/2023
25	BLAPL/0012185/2023	WAJIB @ VAJIB KHAN VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CYBER CRIME AND ECONOMIC OFFENCE /13 /2023 JUVENILE JUSTICE BOARD , PURI(Puri) Juv/0000066/2023
26	BLAPL/0012186/2023	TEJINDER KAUR NOORI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHANDAGIRI P.S. /300 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000947/2023
27	BLAPL/0012187/2023	RAGHUNATH HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /318 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000206/2023
28	BLAPL/0012188/2023	SAMEER PUJHARI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /121 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000111/2023
29	BLAPL/0012189/2023	ABANI SAHOO @ ABANI SAHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	RENGALI DAM SITE /80 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000060/2023
30	BLAPL/0012190/2023	BALDEV BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /79 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000264/2022
31	BLAPL/0012191/2023	MANTU @ JAYANTA MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /189 /2023 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) ST/0000209/2023
32	BLAPL/0012192/2023	KANHU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /364 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000042/2021
33	BLAPL/0012193/2023	JAYADEV SINGH VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /210 /2020 A.D.J.,BARIPADA(Mayurbhanj) ST/0000021/2021
34	BLAPL/0012194/2023	MAHESWAR MOHANTY VS	AMLAN SHAKTI PAUL VS	BOLANGIR TOWN /490 /2023 SPECIAL JUDGE,BALANGIR(Balangir)

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35	BLAPL/0012195/2023	STATE OF ODISHA PRADEEP YADAV VS	SOUMYA RANJAN DAS VS	Spl/0000077/2023 PLANTSITE /230 /2023 SPECIAL JUDGE,ROURKELA(Sundargarh)
36	BLAPL/0012196/2023	STATE OF ODISHA BIRUPAKSHYA SAHU VS	PRAHALLADA SAHU VS	Spl/0000023/2023 PHULBANI SADAR /56 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
37	BLAPL/0012197/2023	STATE OF ODISHA KAPILA SAHU VS	ASHOK KUMAR PRADHAN VS	Spl/0000086/2023 BHANJANAGAR /191 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
38	BLAPL/0012198/2023	STATE OF ODISHA KHAGAPATI HARIJAN VS	BALARAM KHARA VS	Spl/0000040/2023 JEYPORE SADAR /290 /2023 SPECIAL JUDGE,JEYPORE(Koraput)
39	BLAPL/0012199/2023	STATE OF ODISHA ALOK BHUTIA VS	ADITI HOTA VS	Spl/0000082/2023 TALCHER TOWN /766 /2022 A.D.J.,TALCHER(Anugul)
40	BLAPL/0012200/2023	STATE OF ODISHA PANDA @ KAILASH NAYAK VS	RABINDRA NATH PRUSTY VS	CT/0000018/2023 KIAKATA /3 /2022 ADDL. SESSION JUDGE,ATHAMALIK(Anugul)
41	BLAPL/0012201/2023	STATE OF ODISHA RAHUL DAS VS	HARIPAD MOHANTY VS	CT/0000058/2022 DARGHA BAZAR /194 /2023 SPECIAL COURT,CUTTACK(Cuttack)
42	BLAPL/0012202/2023	STATE OF ODISHA MADAN KHEMUNDU VS	GOUTAM LENKA VS	Spl/0000025/2023 KASHIPUR /129 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada)
43	BLAPL/0012203/2023	STATE OF ODISHA SADASIBA SAMANTRAY VS	SAROJ KUMAR PADHI VS	TR/0000048/2023 / /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
44	BLAPL/0012204/2023	STATE OF ODISHA APANA JENA VS	SURYA NARAYAN MISHRA VS	TR/0000485/2023 PURI SADAR /151 /2023 NYAYADHIKARI,PURI(Puri)
45	BLAPL/0012205/2023	STATE OF ODISHA BHIMA KHEMUNDU VS STATE OF ODISHA	SANJIT MISHRA VS	GR/0000327/2023 BHUBANESWAR G.R.P.S. /13 /2021 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000529/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0012206/2023	SUDHANSU GOUDA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	SURADA /265 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000474/2023
47	BLAPL/0012207/2023	LINGARAJ SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	BOLANGIR TOWN /490 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) Spl/0000077/2023
48	BLAPL/0012208/2023	BIKRAM SAHU @ DULU VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	GOSANINUAGAM /182 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) Spl/0000048/2023
49	BLAPL/0012209/2023	RAJESH PATRA @ RAJA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	DHAULI PS /131 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000400/2023
50	BLAPL/0012210/2023	BABULA MAJHI @LAXMI NARAYAN MAJHI VS STATE OF ODISHA	TRINATH SINGH LAL VS	KOTPAD /70 /2019 C.J.M.,JEYPORE(Koraput) CT/0000082/2023
51	BLAPL/0012211/2023	SMRUTI RANJAN NAIK @ NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HIRAKUD /29 /2019 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur) ST/0000068/2020
52	BLAPL/0012212/2023	RINKU @ MD. TABREJ VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /355 /2022 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000020/2023
53	BLAPL/0012213/2023	JAGANNATH BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /192 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000110/2023
54	BLAPL/0012214/2023	ALEKHA NATH @ KAURA NATH @ ALEKHA VS STATE OF ODISHA	KAJAL SAHOO VS	SORO /511 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) Spl/0000310/2019
55	BLAPL/0012215/2023	SAHID KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /48 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
56	BLAPL/0012216/2023	AMAR SAMAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES /58 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001142/2023
57	BLAPL/0012217/2023	SANTUNU SAHU	BEDA PRAKASH PANDA	ASKA /253 /2023

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		VS STATE OF ODISHA	VS	SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
58	BLAPL/0012218/2023	MANU TUDU	DALIRANI BEHURAY	Spl/0000065/2023
		VS STATE OF ODISHA	VS	KHUNTA /59 /2022
59	BLAPL/0012219/2023	KUNAL @ SIBU SINGH	DEBENDRA KUMAR DHAR	SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj)
		VS STATE OF ODISHA	VS	ST/0000181/2022
60	BLAPL/0012220/2023	SANATAN KISHAN	SAMARENDRA BAHADUR	PARJANG /303 /2023
		VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal)
61	BLAPL/0012221/2023	BISMIT RANJAN DAS	JAYANTA KUMAR MAJHI	GR/0000385/2023
		VS STATE OF ODISHA	VS	LEPHRIPADA /65 /2023
62	BLAPL/0012222/2023	GAGAN RANA	BISWAJIT NAYAK	SPECIAL JUDGE, SUNDARGARH(Sundargarh)
		VS STATE OF ODISHA	VS	Spl/0000047/2023
63	BLAPL/0012223/2023	SANTOSH GHADEI	TARA PRASAD MOHAPATRA	KHANTAPADA /200 /2023
		VS STATE OF ODISHA	VS	()
64	BLAPL/0012224/2023	ARUN YADAV	DUSHMANTA SAHOO	//
		VS STATE OF ODISHA	VS	BHANJANAGAR /630 /2023
65	BLAPL/0012225/2023	BISHAL AGRAWAL	AYUSH KHANDELWAL	()
		VS STATE OF ODISHA	VS	//
66	BLAPL/0012226/2023	JATADHARI NAYAK	DEBASHIS MITRA	/ /0
		VS STATE OF ODISHA	VS	()
67	BLAPL/0012227/2023	BHAWANI YADAV	BISWAJIT RANJAN TRIPATHY	//
		VS STATE OF ODISHA	VS	KANTAMAL /105 /2023
68	BLAPL/0012228/2023	BISWAJIT SAHOO	SANTOSH CHANDRA ATABUDHI	()
		VS	VS	KORAPUT SADAR /107 /2022
				()

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69	BLAPL/0012229/2023	STATE OF ODISHA HUNDU @ PARSURAM DHIR VS	RAKESH BEHERA VS	// KAMAKHYANAGAR /466 /2023 ()
70	BLAPL/0012230/2023	STATE OF ODISHA SANTOSH SINGH VS	GOUTAM LENKA VS	// KASHIPUR /129 /2023 ()
71	BLAPL/0012231/2023	STATE OF ODISHA RAJ TILAK MALIK VS	SUKANTA KUMAR NAYAK VS	// SPECIAL CRIME UNIT /5 /2023 ()
72	BLAPL/0012232/2023	STATE OF ODISHA SANJIB @ SANJIBA KANHAR VS	SANJIB KUMAR BHANJADEO VS	// GOCHHAPADA /27 /2023 ()
73	BLAPL/0012233/2023	STATE OF ODISHA MANIA DIGAL VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /47 /2023 ()
74	BLAPL/0012234/2023	STATE OF ODISHA BINOD @ BINODA KANHAR VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /57 /2023 ()
75	BLAPL/0012235/2023	STATE OF ODISHA ANJU @ ANUJA MAHARANA VS	SANJIB KUMAR BHANJADEO VS	// DHENKANAL SADAR /784 /2023 ()
76	BLAPL/0012236/2023	STATE OF ODISHA MAHESWAR @ KUNA MAHARANA VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
77	BLAPL/0012237/2023	STATE OF ODISHA MUNA @ PRADEEP KUMAR JENA VS	KHUSBU PANIGRAHI VS	// RUPSA /74 /2023 ()
78	CMAPL/0000739/2023	STATE OF ODISHA PRAVAKAR CHAMPATI VS	ADV. VS	// / / ()
79	CMAPL/0000740/2023	STATE OF ODISHA NARENDRA KUMAR NAYAK VS	ADV. VS	// / / ()
		STATE OF ODISHA		//

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80	CMAPL/0000741/2023	BISWA PRAKASH BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
81	CMAPL/0000742/2023	BISWA PRAKASH BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/0000743/2023	BISWA PRAKASH BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000744/2023	NATABARA BARAL VS SAJANI ROUT	ADV VS	// 0 //
84	CMP/0001310/2023	DULARI MUNDA VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD.(TPWODL)	RABINDRA NATH DEBATA VS	// 0 //
85	CMP/0001311/2023	CHINTAMANI PATRA VS LAXMIDHARA SRICHANDAN	BYOMOKESH SAHOO VS	// 0 //
86	CMP/0001312/2023	ABHIMANYU THATOI VS SANATAN THATOI	GANESH PRASAD SAMAL VS	// 0 //
87	CMP/0001313/2023	LACHMINATH BHOTRA VS SONADEI BHOTRUNI	DIPTI RANJAN BHOKTA VS	// 0 //
88	CMP/0001314/2023	SUSHIL KUMAR GAUR VS TAHASILDAR, TALCHER	PRADEEP KUMAR DAS VS	// 0 //
89	CMP/0001315/2023	BISHNU DEY SA VS BINOD KUMAR SAHU	SIDHARTHA SANKAR RAY VS	// 0 //
90	CMP/0001316/2023	CHITTARANJAN DAS VS ASHOK KUMAR DAS	T.PANIGRAHI VS	// 0 //
91	CMP/0001317/2023	RAMA CHANDRA MOHAPATRA	AMIT PRASAD BOSE	//

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		VS	VS	0
92	CMP/0001318/2023	RABISHANKAR SWAIN SUKANTI BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
93	CMP/0001319/2023	MANJULATA BHUYAN SANAT KUMAR BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
94	CMP/0001320/2023	GAURI PRADHAN BISHNU PRASAD AGRAWAL	SUMITRA MOHANTY	//
		VS	VS	0
95	CMP/0001321/2023	RADHAKRISHNA JAIN BISHNU PRASAD AGRAWAL	SUMITRA MOHANTY	//
		VS	VS	0
96	CONTC/0008094/2023	RADHAKRISHNA JAIN AGURIN BIBI	ADV	//
		VS	VS	0
97	CONTC/0008095/2023	S ASWATHY, I.A.S RANJAN KUMAR PADHI	ADV	//
		VS	VS	0
98	CONTC/0008096/2023	DR. BISWAJIT DAS, E.O. CUM SUB COLLECTOR, KALAHANDI GROUP OF TEMPLES NIMAIN CHARAN SINGH	ADV	//
		VS	VS	0
99	CONTC/0008097/2023	BARENENDYU MOHANTY, O.A.S. MURALIDHAR RAIGURU	KSHIROD KUMAR SAHOO	//
		VS	VS	0
100	CONTC/0008098/2023	URYAKANTA ROUT, BLOCK DEVELOPMENT OFFICER, SALIPUR BLOCK KALYANI PATNAIK	ADV.	//
		VS	VS	0
101	CONTC/0008099/2023	ABHAY KUMAR NAYAK, REGISTRAR, UTKAL UNIVERSITY, BBSR SNEHALATA BUDA	ADV.	//
		VS	VS	0
102	CONTC/0008100/2023	ASWATHY S., I.A.S. SATNAMI MAHANANDA	ADV.	//
		VS	VS	0

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103	CONTC/0008101/2023	ASWATHY S., I.A.S. SUJATA MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
104	CONTC/0008102/2023	ASWATHY S, I.A.S. SURESH JAISWAL VS	SOUMYA MISHRA VS	// // ()
105	CONTC/0008103/2023	DR. GAVALI PARAG HARSHAD, COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH ER. BISWAJIT SAMANTARAY VS	A.SANGANERIA VS	// // ()
106	CONTC/0008104/2023	SARABENDU SUTAR, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, GANJAM SK. MAJID @ MUNA VS	T.K.PATTNAYAK VS	// // ()
107	CONTC/0008105/2023	PINAK MISHRA, I.P.S. DHARANIDHAR DAS VS	ADV. VS	// // ()
108	CONTC/0008106/2023	ASWATHY S., I.A.S. RANJIT KUMAR BEURIA VS	ADV. VS	// // ()
109	CONTC/0008107/2023	ARAVIND AGRAWAL, I.A.S. BAIKUNTHANATH SAMAL VS	ADV. VS	// // ()
110	CONTC/0008108/2023	ARAVIND AGRAWAL, I.A.S. SUDHAKAR DASH VS	ADV. VS	// // ()
111	CONTC/0008109/2023	NARAYAN DASH, SUPERINTENDING ENGINEER (ELECTRICAL), T.P.C.O.D.L., BHADEAK MAHENDRA KUMAR MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// // ()
112	CONTC/0008110/2023	ASWATHY S., I.A.S NIRANJAN MISHRA VS	SRIKANTA KUMAR SAHOO VS	// // ()
113	CONTC/0008111/2023	MANAS RANJAN SWAIN, TAHASILDAR, BBSR NIRANJAN MISHRA VS	SRIKANTA KUMAR SAHOO VS	// // ()
		MANAS RANJAN SWAIN, TAHASILDAR, BBSR		//

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114	CONTC/0008112/2023	GUNAMANI BEHERA VS ARAVIND AGARWAL, I.A.S	PRASANNA KUMAR BEHERA VS	// 0 //
115	CONTC/0008113/2023	PURNA CHANDRA DAS VS AMRIT RUTURAJ, I.A.S.	PRAVASH CHANDRA JENA VS	// 0 //
116	CONTC/0008114/2023	RABI CHANDRA BEHERA VS ANISHA DAS, BLOCK DEVELOPMENT OFFICER, GUDAI, RAYAGADA	ADV VS	// 0 //
117	CONTC/0008115/2023	MANGULU KUMBHAR VS SURESH KUMAR VASHISHTH, PRINCIPAL SECY. TO GOVT., DEPT. OF FISHERIES AND ANIMAL HUSBANDRY	SAROJ KUMAR MISHRA VS	// 0 //
118	CONTC/0008116/2023	BHIMASEN PANDA VS RABI NARAYAN NAYAK, ENGINEER-IN-CHIEF, PUBLIC HEALTH, BBSR	ADV VS	// 0 //
119	CONTC/0008117/2023	BHARAT CHANDRA NAYAK VS ASWATHY S., I.A.S	ADV VS	// 0 //
120	CONTC/0008118/2023	TARENI PRASAD PATTNAIK VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
121	CONTC/0008119/2023	PANKAJ KUAMR PANDA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
122	CONTC/0008120/2023	TRINATH PATTNAIK VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
123	CONTC/0008121/2023	REGISTRAR (JUDICIAL),HIGH COURT OF ORISSA, CUTTACK VS PARESH KUMAR NAYAK, OIC(ESTATE), CUTTACK DEVELOPMENT AUTHORITY	ADV VS	// 0 //
124	CONTC/0008122/2023	MAYADHAR MOHAPATRA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
125	CONTC/0008123/2023	MAHESWAR PATNAIK	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0008124/2023	SATYABRATA SAHU, I.A.S BICHITRANANDA MOHANTY	ADV	//
		VS	VS	0
127	CONTC/0008125/2023	SATYABRATA SAHU, I.A.S SARAT CHANDRA MOHARANA	ADV	//
		VS	VS	0
128	CONTC/0008126/2023	SATYABRATA SAHU, I.A.S CHANDAN SABAR	ADV	//
		VS	VS	0
129	CONTC/0008127/2023	ASWATHY S., I.A.S UPENDRA NAIK	ADV	//
		VS	VS	0
130	CONTC/0008128/2023	ASWATHY S., I.A.S G.GOPAL RAO DORA	ADV	//
		VS	VS	0
131	CONTC/0008129/2023	SASMITA SATAPATHY, O.A.S ARUNA KUMAR CHOUDHURY	ADV	//
		VS	VS	0
132	CONTC/0008130/2023	NIKUNJA BIHARI DHAL, I.A.S BASANTI XAXA	RABI NARAYAN BEHERA	//
		VS	VS	0
133	CONTC/0008131/2023	NANDITA KUJUR, TAHASILDAR, LATHIKATA, SUNDARGARH DHIRENDRA KUMAR GOLAPI	ASISH KUMAR RAY	//
		VS	VS	0
134	CONTC/0008132/2023	VISHAL SINGH, I.A.S MAYADHAR SETHI	ADV	//
		VS	VS	0
135	CONTC/0008133/2023	SAUBHAGYA RANJAN PANDA, O.A.S SUBRAT KUMAR PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0008134/2023	ARAVIND AGARWAL, I.A.S MANJUSHREE MISHRA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTR/0000051/2023	ARAVIND AGARWAL, I.A.S REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRAVAT KUMAR PADHI		// //0 ()
138	CRLA/0001167/2023	BAKAL BHOSAGAR @ PURNA CHANDRA BHOSAGAR VS STATE OF ODISHA	AMITAV DAS VS	BARGARH /166 /2023 () //
139	CRLA/0001168/2023	SUKHDEV MALLIK VS STATE OF ODISHA	AMITAV DAS VS	BARGARH /166 /2023 () //
140	CRLA/0001169/2023	BIDYA @ BIDYADHAR SINGH @ SING VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REMUNA /3 /2021 () //
141	CRLA/0001170/2023	SOHAR SOREN MAJHI VS STATE OF ODISHA	MITHUN DAS VS	JHUMPURA /39 /2023 () //
142	CRLA/0001171/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	R.UDAYAGIRI /40 /2019 () //
143	CRLA/0001172/2023	MAHANANDA GHATAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	PHULBANI TOWN /36 /2020 () //
144	CRLA/0001173/2023	DILLI DAS VS STATE OF ODISHA	BIJAYALAXMI TRIPATHY VS	HINJILI /84 /2017 () //
145	CRLLP/0000069/2023	STATE OF ODISHA VS SARAT KUMAR PANDA	SANGRAM DAS, S.C.(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /24 /1998 () //
146	CRLLP/0000070/2023	KAMALAKANTA SAHU VS MINATI MOHAPATRA	MANORANJAN ACHARYA VS	//0 () //
147	CRLMA/0000435/2023	MOJESH GAMANGO VS STATE OF ODISHA	ADV. VS	MOHANA /29 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMA/000436/2023	MINATIBALA @ MINATI SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PATI VS	JANKIA P.S. /75 /2022 () //
149	CRLMC/0004797/2023	MURALIDHAR SENAPATI VS REPUBLIC OF INDIA	BIJAYA KUMAR SAHOO VS	/ /0 () //
150	CRLMC/0004798/2023	ABHI@ABHIMANYU JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	KEONJHAR SADAR /76 /2021 () //
151	CRLMC/0004799/2023	AJAY KUMAR TIWARI VS STATE OF ODISHA	MANOJ VERMA VS	SAMBALPUR VIGILANCE /48 /2015 () //
152	CRLMC/0004800/2023	M. ARJUN RAO VS STATE OF ODISHA	GIRIDHARI SINGH VS	MALKANGIRI /529 /2023 () //
153	CRLMC/0004801/2023	KUNA BADHEI@ AMULYA MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	CAPITAL P.S. /381 /2017 () //
154	CRLMC/0004802/2023	SOUMYAJIT BHARADWAJ VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	ATHGARH /45 /2020 () //
155	CRLMC/0004803/2023	M.SAMBA @ MIRALU SAMBHA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /142 /2020 () //
156	CRLMC/0004804/2023	ARJUN NAIK@NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BOLANGIR SADAR /96 /2015 () //
157	CRLMC/0004805/2023	SAINATH FRUITS CO. VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 () //
158	CRLMC/0004806/2023	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	BISWANATH BEHERA VS	KISSANNAGAR PS /98 /2016 () //
159	CRLMC/0004807/2023	MITASHREE ACHARYA	PRATIK DASH	CHAULIAGANJA /254 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0004808/2023	NILAMANI BISWAL	SHUBHENDU KUMAR PARIDA	SORO /375 /2014
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0004809/2023	R.TRINATH REDDY	KURESH PRASAD DASH	/ /0
		VS	VS	()
		R.TILLOTAMA		//
162	CRLMC/0004810/2023	BIBEKA CHANDRA ROUT @ BULA	SAROJ KUMAR ROUTRAY	BARAMBA /163 /2012
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002074/2023	SK.AKMAL HOSSAIN	DAMODAR PATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002075/2023	SURENDRA MALLICK	BIPIN KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002076/2023	CHANDANA MANDALA	ADHIRAJ MOHANTY	/ /0
		VS	VS	()
		THE COLLECTOR, NABARANGPUR		//
166	CRLMP/0002077/2023	SHIBABRATA DAS	BIDYADHAR MANSINGA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002078/2023	SHYAM SUNDAR SARAF	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0002079/2023	DAMAYANTI BEHERA	SAMBIT SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0002080/2023	MAMATA RANI SETHY	BIDYADHAR MANSINGA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0002081/2023	SUBRAT KUMAR SINGHA	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002082/2023	STATE OF ODISHA PRADIP KUMAR PRADHAN VS	SAROJ KUMAR PADHI VS	// //0 ()
172	CRLMP/0002083/2023	STATE OF ODISHA ARJAB KUMAR JENA @ ARJAB JENA VS	BISWAJIT PASAYAT VS	// //0 ()
173	CRP/0000037/2023	UTSA PATTANAİK D.K. ENTERPRISERS, BBSR VS	AMIT PRASAD BOSE VS	// // ()
174	FAO/0000478/2023	JYOTI SANJAY AGRAWAL LEGAL MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD. VS	ANIL KUMAR SINGH VS	// // ()
175	FAO/0000479/2023	KISHORE CHANDRA MALLICK KAMALA MOHANTY VS	AJIT KUMAR SAHOO VS	// // ()
176	FAO/0000480/2023	NARAYAN JENA D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS	RIMJHIMBALA PATI VS	// // ()
177	LAA/0000029/2023	KANCHANBAL SAHOO DAYA BANCHHOR VS	SUSHANTA KUMAR JOSHI VS	// // ()
178	MACA/0001017/2023	SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR MINATI BARIK VS	JEEVANJYOTI MOHANTY VS	// // ()
179	MACA/0001018/2023	SARBESWAR MALLIK KAMALA SWAIN VS	MANOJ KUMAR MOHANTY VS	// // ()
180	MACA/0001019/2023	SAROJINI SWAIN PRAFULLA KUMAR SAHOO @ PRAFULLA SAHOO VS	DEBENDRA NARAYAN PATTANAİK VS	// // ()
181	MATA/0000361/2023	D.M, ORIENTAL INSURANCE CO., LTD. C.B.O.I, BBSR PRATAP KUMAR DAS VS	PRAVAT KUMAR MOHANTY VS	// // ()
		KADAMBINI SETHI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MATA/0000362/2023	PRATIVA SAHU VS SUMAN KUMAR SAHU	AMITAV TRIPATHY VS	// 0 //
183	RPFAM/0000353/2023	BIBHUTI BHUSAN PRADHAN VS PANKAJINI PRADHAN	MAHESWAR MOHANTY VS	// 0 //
184	RPFAM/0000354/2023	NILANCHAL BEHERA VS BARSHARANI BEHERA	PRABIR KUMAR RAY VS	// 0 //
185	RPFAM/0000355/2023	RABINDRA KUMAR SAHOO VS JHILI SAHOO	UTTKARSH PATEL VS	// 0 //
186	RPFAM/0000356/2023	RAGHUNATH MOHANTY VS SANJUKTA PATTANAIAK	AMLAN SHAKTI PAUL VS	// 0 //
187	RSA/0000446/2023	BADAL BABU RATH VS BISWAMITRA RATH	BIJAYA KUMAR ROUSTRAY VS	// 0 //
188	RSA/0000447/2023	GANESH PRASAD DAS VS MALATI BISWAL	SUKANTA KUMAR NAYAK VS	// 0 //
189	RSA/0000448/2023	MINI DAS VS DAMODAR PRUSTY	SUKANTA KUMAR NAYAK VS	// 0 //
190	RVWPET/0000416/2023	SEEMARANI PANDAB VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
191	RVWPET/0000417/2023	SANATAN DAKUA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	RVWPET/0000418/2023	STATE OF ODISHA VS SUVENDRA KUMAR DASH	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
193	SAO/0000015/2023	DAMAYANTI SEN	JAGAJIBAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	TRP(C)/0000359/2023	CHABIRANI SEN RASMITA BEHERA	SANJAY KUMAR PARIDA	//
		VS	VS	0
195	TRP(C)/0000360/2023	JAGANNATH BEHERA SUSMITA TRIPATHY	ASHOK DAS	//
		VS	VS	0
196	WA/0002630/2023	JITENDRA TRIPATHY STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
197	WA/0002631/2023	ASHIS KUMAR CHAKRAVORTY STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
198	WA/0002632/2023	BABAJI CHARAN CHANDUA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
199	WA/0002633/2023	SRIDHAR BISWAL STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
200	WA/0002634/2023	DR. RABINDRA KUMAR PANIGRAHI STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
201	WA/0002635/2023	MADAN MOHAN MOHANTA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
202	WA/0002636/2023	RAGHUNATH PRADHAN STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
203	WA/0002637/2023	SAROGINE JENA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
204	WA/0002638/2023	SUKANTA SATAPATHY STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002639/2023	NAMITA SAHOO STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
206	WA/0002640/2023	BIJAY KUMAR ROUTRAY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
207	WA/0002641/2023	BANSIDHAR SUNDARAY STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
208	WA/0002642/2023	BIJAYALAXMI ACHARYA THE PRINCIPAL SECY, PANCHAYATI RAJ, DEPTT. VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // ()
209	WA/0002643/2023	GOURAHARI LENKA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
210	WA/0002644/2023	GITA RANI PADHI INDIAN INSTITUTE OF TECHNOLOGY,BBSR VS	SOUMYA RANJAN MOHANTY VS	// // ()
211	WA/0002645/2023	BIPRA PRASANNA MUDULI STATE OF ODISHA VS	PRADEEP KUMAR ROUT,A.G.A VS	// // ()
212	WA/0002646/2023	CHINMAYA SWAIN STATE OF ODISHA VS	ARNAV BEHERA,A.S.C VS	// // ()
213	WA/0002647/2023	MRUNMAYA KUMAR SENAPATI SUNIL KUMAR JENA VS	SUBHRANSU THAKUR VS	// // ()
214	WA/0002648/2023	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
215	WA/0002649/2023	PADALA VENU STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
		PARAMANANDA SAHOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002650/2023	STATE OF ODISHA VS GADADHAR NAYAK	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
217	WA/0002651/2023	STATE OF ODISHA VS ABHIRAM MUDULI	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //
218	WA/0002652/2023	STATE OF ODISHA VS SUMIT KUMAR SAHOO	DHANANJAYA MUND,A.G.A VS	// 0 //
219	WP(C)/0034997/2023	MUKA PODIAMI VS CHAIRMAN, NIOS, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// 0 //
220	WP(C)/0034998/2023	TAPATI CHAUDHURY VS CHAIRMAN, NIOS, UTTAR PRADESH	ER. DEBASHISHA HOTA VS	// 0 //
221	WP(C)/0034999/2023	SANTOSH DALAI VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
222	WP(C)/0035000/2023	SANJUKTA NAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
223	WP(C)/0035001/2023	NITESH KUMAR PUJHARI VS ADDL. CHIEF SECY. GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
224	WP(C)/0035002/2023	M/S. SIMON INDIA LTD VS JOINT COMMISSIONER OF SALES TAX,TERRITORIAL RANGE,CUTTACK	KAJAL SAHOO VS	// 0 //
225	WP(C)/0035003/2023	ANIL KUMAR PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
226	WP(C)/0035004/2023	KSHIROD KUMAR TRIPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	WP(C)/0035005/2023	AKHANDALAMANI BARIK	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0035006/2023	STATE OF ODISHA PADMAJA NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
229	WP(C)/0035007/2023	STATE OF ODISHA MANORANJAN MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
230	WP(C)/0035008/2023	STATE OF ODISHA RAMESH CHANDRA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
231	WP(C)/0035009/2023	STATE OF ODISHA HRUSHIKESH CHAKRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
232	WP(C)/0035010/2023	STATE OF ODISHA BANAMALI BEHERA	KARUNAKAR NAYAK	//
		VS	VS	0
233	WP(C)/0035011/2023	STATE OF ODISHA PRADIP KUMAR PATTNAIK	SISIR DAS	//
		VS	VS	0
234	WP(C)/0035012/2023	STATE OF ODISHA MOTHER TERESA SCHOOL OF NURSING, KALAHANDI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
235	WP(C)/0035013/2023	STATE OF ODISHA JAI PRAKASH VERMA	SUBIR PALIT	//
		VS	VS	0
236	WP(C)/0035014/2023	UNION OF INDIA BIMALINI BHARATI	PRADYUMNA KUMAR MOHANTY	//
		VS	VS	0
237	WP(C)/0035015/2023	THE BRANCH MANAGER, BANK OF BARODA, BHADRAK K. SRINIVAS RAO	GIRIDHARI SINGH	//
		VS	VS	0
238	WP(C)/0035016/2023	STATE OF ODISHA SATYANARAYAN SAHU	SATYA NARAYAN MISHRA 4	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035017/2023	SUB-COLLECTOR, BHADRAK ASHOK KUMAR PADHY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// // ()
240	WP(C)/0035018/2023	MRUTYUNJAYA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// ()
241	WP(C)/0035019/2023	PURNA CHANDRA PATEL VS STATE OF ODISHA	LALIT SAHU VS	// ()
242	WP(C)/0035020/2023	TRUPTI MAYEE PATRA VS REGISTRAR, EXAMINATION, ORISSA HIGH COURT, CUTTACK	SUBHASISH DAS VS	// ()
243	WP(C)/0035021/2023	SANJUKTA PATTNAIK VS STATE OF ODISHA	LALIT SAHU VS	// ()
244	WP(C)/0035022/2023	SANJAY KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// ()
245	WP(C)/0035023/2023	BASANTI PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// ()
246	WP(C)/0035024/2023	NIHAR KANTA PANDA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// ()
247	WP(C)/0035025/2023	RADHASHYAM PANDA VS STATE OF ODISHA	MONOMOY BASU VS	// ()
248	WP(C)/0035026/2023	LOKANATH DEHURY VS THE COMMNR. CUM SECY. TO GOVT., WATER RESOURCES DEPT., BBSR	BASUDEV BARIK VS	// ()
249	WP(C)/0035027/2023	JYOTSNA RANI DAS VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035028/2023	SRIKANTA MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
251	WP(C)/0035029/2023	RAGHUNATH SARANGI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
252	WP(C)/0035030/2023	NARAYAN CHANDRA JENA VS STATE OF ODISHA	VS	// 0 //
253	WP(C)/0035031/2023	SUSANTA KUMAR SAHOO VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //
254	WP(C)/0035032/2023	KASTURI BEHERA VS RINA NAIK	PRAVASH CHANDRA JENA VS	// 0 //
255	WP(C)/0035033/2023	SUKANTA DAS VS TAMALI SARKA	AMIT PRASAD BOSE VS	// 0 //
256	WP(C)/0035034/2023	JYOSTNARANI PAIKRAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
257	WP(C)/0035035/2023	HARA SAHOO @ HARA BEWA VS STATE OF ODISHA	GANESWAR BEHERA VS	// 0 //
258	WP(C)/0035036/2023	MANAS KUMAR SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
259	WP(C)/0035037/2023	M/S. SREE METALIKS LTD VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
260	WP(C)/0035038/2023	PRAVAKAR MAHAPATRA VS COMMNR. OF CT AND GST, ODISHA, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
261	WP(C)/0035039/2023	PRAVAKAR MAHAPATRA	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0035040/2023	COMMNR. OF CT AND GST, ODISHA MINATI PAICHHA @ DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
263	WP(C)/0035041/2023	UNION OF INDIA HIMANSHU PRADHAN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
264	WP(C)/0035042/2023	THE COMMNR. OF CT AND GST, CUTTACK SISHIRA KUMAR PATRO	DURGESH NARAYAN RATH	//
		VS	VS	0
265	WP(C)/0035043/2023	STATE OF ODISHA HIMANSHU PRADHAN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
266	WP(C)/0035044/2023	THE COMMNR. OF CT AND GST, ODISHA M/S. SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
267	WP(C)/0035045/2023	COMMISSIONER OF CT AND GST ODISHA SUKANTI EDUCATIONAL AND CHARITABLE TRUST	KSHIROD KUMAR SAHOO	//
		VS	VS	0
268	WP(C)/0035046/2023	COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD ARUN KUMAR JENA	GYANA RANJAN SETHI	//
		VS	VS	0
269	WP(C)/0035047/2023	STATE OF ODISHA DHALESWAR PUJHARI	PABITRA KUMAR NAYAK	//
		VS	VS	0
270	WP(C)/0035048/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, SAMBALPUR RANJITA ROUT	ADITYA NARAYAN DAS	//
		VS	VS	0
271	WP(C)/0035049/2023	STATE OF ODISHA SANTILATA JENA	NIRANJAN LENKA	//
		VS	VS	0
272	WP(C)/0035050/2023	COLLECTOR, KENDRAPARA BISHNU BAG	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035051/2023	STATE OF ORISSA EXECUTIVE ENGINEER, ELECTRICAL STORES DIVNS VS	DEBASIS PANIGRAHI DRA DASH VS	// // 0
274	WP(C)/0035052/2023	M/S. LAXMI INDUSTRIES, CUTTACK HRUDANANDA MAHANA VS	MANOJ KUMAR MOHANTY VS	// // 0
275	WP(C)/0035053/2023	UNION OF INDIA CHITRASEN KHANDAPAN VS	DURGESH NARAYAN RATH VS	// // 0
276	WP(C)/0035054/2023	STATE OF ORISSA MAMATA MALIK VS	DURGESH NARAYAN RATH VS	// // 0
277	WP(C)/0035055/2023	STATE OF ORISSA GOKUL CHANDRA NAIK VS	DURGESH NARAYAN RATH VS	// // 0
278	WP(C)/0035056/2023	STATE OF ORISSA MILAN RASHMI RANJAN SETHI VS	DEBASIS PANIGRAHI VS	// // 0
279	WP(C)/0035057/2023	THE PRINCIPAL, GANDHI INST. FOR TECHNOLOGY (GIFT), KHURDA MINATI RAOTRAY VS	GOPAL CHARAN MOHANTY VS	// // 0
280	WP(C)/0035058/2023	JOINT COMMNR. OF CONSOLIDATION, CUTTACK HIMANSHU NAIK VS	RAJJEET ROY VS	// // 0
281	WP(C)/0035059/2023	STATE OF ODISHA HIMANSU PARIDA VS	DEBIDUTTA MOHAPATRA VS	// // 0
282	WP(C)/0035060/2023	STATE OF ODISHA LEGEND STEEL CO., SUNDARGARH VS	SANGRAM KESHARI BURMA VS	// // 0
283	WP(C)/0035061/2023	JOINT COMMNR. OF GST (APPEAL), SUNDARGARH NIRAKAR SECURITY AND CONSULTANCY SERVICES VS	BISHNU PRASAD TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035062/2023	KRISHNA RANI SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
285	WP(C)/0035063/2023	MAYUREE PRUSTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
286	WP(C)/0035064/2023	PADMANAVA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0035065/2023	SUBASINI PAHI VS THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	PRAVAT KUMAR ROUT VS	// 0 //
288	WP(C)/0035066/2023	NABAKISHORE MAHARANA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
289	WP(C)/0035067/2023	KISHOR CHANDRA MEHER VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0035068/2023	TUSHAR RANJAN PANIGRAHI VS UNION OF INDIA	PRAFULLA KUMAR KAR VS	// 0 //
291	WP(C)/0035069/2023	RAMAKANTA DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
292	WP(C)/0035070/2023	BHAJAGOBINDA GHADAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0035071/2023	MADHUSMITA BEHERA VS RAJENDRA KUMAR JAGAT	MADAN SUNDAR BEHERA VS	// 0 //
294	WP(C)/0035072/2023	DAKTAR PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
295	WP(C)/0035073/2023	NARENDRA PRASAD SAHOO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0035074/2023	STATE OF ODISHA UTTAM BAGSINGH	ASHIT KUMAR DASH	//
		VS	VS	0
297	WP(C)/0035075/2023	STATE OF ODISHA ASHOK KUMAR DIXIT	BALARAM BEHERA	//
		VS	VS	0
298	WP(C)/0035076/2023	STATE OF ODISHA S. KRUSHNA DORA	MIHIR KANTA RATH	//
		VS	VS	0
299	WP(C)/0035077/2023	STATE OF ODISHA KANDHA BEHERA	KURESH PRASAD DASH	//
		VS	VS	0
300	WP(C)/0035078/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA	KSHIROD KUMAR ROUT	//
		VS	VS	0
301	WP(C)/0035079/2023	JANA SMALL FANANCE BANK LTD, BANGALORE SASMITA PATTANAYAK	MIHIR KANTA RATH	//
		VS	VS	0
302	WP(C)/0035080/2023	STATE OF ODISHA BANSHIDHAR GIRI	PRAVASH CHANDRA JENA	//
		VS	VS	0
303	WP(C)/0035081/2023	CHIEF ELECTION COMMNR., BBSR DEBAKANHAR RANA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
304	WP(C)/0035082/2023	STATE OF ODISHA BHOKILI PRADHAN	MIHIR KANTA RATH	//
		VS	VS	0
305	WP(C)/0035083/2023	STATE OF ODISHA NILAM NAIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
306	WP(C)/0035084/2023	STATE OF ODISHA LOKANATH SAHU	MIHIR KANTA RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035085/2023	STATE OF ODISHA RAMESH KUMAR BHONSLE VS	SWAPNA KUMAR OJHA VS	// // ()
308	WP(C)/0035086/2023	UNION OF INDIA PITABAS BEHERA VS	MIHIR KANTA RATH VS	// // ()
309	WP(C)/0035087/2023	STATE OF ODISHA M/S. TRISHAKTI LABOUR AND MATERIAL SUPPLIERS PUNJAB	SUDEEP KUMAR KANUNGO VS	// // ()
310	WP(C)/0035088/2023	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, BBSR MANJULATA BEHERA VS	DHARMENDRA SETHY VS	// // ()
311	WP(C)/0035089/2023	STATE OF ODISHA DAYANIDHI NAYAK VS	ASHOK KUMAR SWAIN I VS	// // ()
312	WP(C)/0035090/2023	ODISHA GRAMYA BANK, BBSR M/S. SOUMENDRA KUMAR MOHANTY VS	KAJAL SAHOO VS	// // ()
313	WP(C)/0035091/2023	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), VISHAKHAPATNAM JYOTSNAMAYEE PRADHAN VS	NITYA RANJAN SAHOO VS	// // ()
314	WP(C)/0035092/2023	STATE OF ODISHA RAMESH KUMAR SABAT VS	KABIRAJ SAHOO VS	// // ()
315	WP(C)/0035093/2023	STATE OF ODISHA MANORANJAN BEHERA VS	SUDEEP KUMAR SARANGI VS	// // ()
316	WP(C)/0035094/2023	STATE OF ODISHA BIPIN CHANDRA DASH VS	SAROJ KUMAR DASH VS	// // ()
317	WP(C)/0035095/2023	STATE OF ODISHA KUNTALA BEHERA VS	BIKRAM KESHARI MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035096/2023	SWAPNA TRIPATHY VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
319	WP(C)/0035097/2023	MAMATA RATH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
320	WP(C)/0035098/2023	GOBARDHAN NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //
321	WP(C)/0035099/2023	NIMAI CHARAN SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
322	WP(C)/0035100/2023	M/S SUBUDHI REPROGRAPHICS, BBSR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
323	WP(C)/0035101/2023	HIMANSU SEKHAR PATTNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
324	WP(C)/0035102/2023	BIJAYA LAXMI MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	WP(C)/0035103/2023	SWARNALATA NATH VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
326	WP(C)/0035104/2023	GITA DAS VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
327	WP(C)/0035105/2023	RAGHUNATH PANIGRAHI VS COMMNR. OF CT AND GST, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
328	WP(C)/0035106/2023	BIJAYA LAXMI MISHRA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
329	WP(C)/0035107/2023	SANJAY KUMAR NAYAK	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMNR. OF CT AND GST, ODISHA		//
330	WP(C)/0035108/2023	JATIA NAHAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035109/2023	BIKASH PANIGRAHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035110/2023	TUKUNA CHOUDHURY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0035111/2023	PURNA CHANDRA BHAINSAI	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0035112/2023	MINATIPRAVA TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035113/2023	RASTRAPATI MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035114/2023	PRAFULLA KUMARI DAS	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035115/2023	LAXMIPRIYA MOHARANA	ARCHANA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0035116/2023	DR. LATA MALLIK	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		ORISSA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY, BBSR		//
339	WP(C)/0035117/2023	BISWOJIT MALLA	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
340	WP(C)/0035118/2023	JAYA SING KISAN	LAXMINARAYAN PATEL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035119/2023	STATE OF ODISHA PARAMESWAR DASH VS	SHASHI BHUSAN JENA VS	// // ()
342	WP(C)/0035120/2023	STATE OF ODISHA KAHNU CHARAN NAYAK VS	SAMAY KUMAR RAY VS	// // ()
343	WP(C)/0035121/2023	COMMNR. OF LAND RECORDS AND SETTLEMENT, ORISSA DILLIP KUMAR MOHAPATRA VS	SHASHI BHUSAN JENA VS	// // ()
344	WP(C)/0035122/2023	SECY. TO GOVT. COMMERCE AND TRANSPORT BBSR MAHAMAYA PANDA VS	NILAMADHAB PRAHARAJ VS	// // ()
345	WP(C)/0035123/2023	COLLECTOR CUM D.M., BALASORE BANSADHARA SCHOOL OF NURSING, RAYAGADA VS	LAXMIKANTA MOHANTY VS	// // ()
346	WP(C)/0035124/2023	STATE OF ODISHA PRATYUSH RANJAN SATAPATHY VS	LAXMIKANTA MOHANTY VS	// // ()
347	WP(C)/0035125/2023	STATE OF ODISHA MANOJ KUMAR PANDA VS	DILIP KUMAR SAHU VS	// // ()
348	WP(C)/0035126/2023	STATE OF ODISHA KRUSHNA CHANDRA BALIARSINGH VS	BISWARANJAN PARAMGURU VS	// // ()
349	WP(C)/0035127/2023	STATE OF ODISHA NIKUNJA KISHORE SWAIN VS	SHUBHENDU KUMAR PARIDA VS	// // ()
350	WP(C)/0035128/2023	STATE OF ODISHA DEBASISH SINGHA VS	PRATIK DASH VS	// // ()
351	WP(C)/0035129/2023	STATE OF ODISHA ARYA ASSOCIATES, CUTTACK VS	PAMI RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0035130/2023	M/S. SANJITA KAR, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	// 0 //
353	WP(C)/0035131/2023	M/S. DILLIP KUMAR PANIGRAHI, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	// 0 //
354	WP(C)/0035132/2023	ARYA ASSOCIATES, CUTTACK VS STATE OF ODISHA	PAMI RATH VS STATE OF ODISHA	// 0 //
355	WP(C)/0035133/2023	M/S SEAFARER STEVEDORING PVT. LTD., BBSR VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// 0 //
356	WP(C)/0035134/2023	M/S. CHANDRA SEKHAR BISWAL, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	// 0 //
357	WP(C)/0035135/2023	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //
358	WP(C)/0035136/2023	SATYABRATA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //
359	WP(C)/0035137/2023	HRUSHIKESH SATHUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //
360	WP(C)/0035138/2023	MAHESWAR BADEK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //
361	WP(C)/0035139/2023	SHYAMAGHAN DALAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //
362	WP(C)/0035140/2023	ATUL KUMAR GOUDA VS STATE OF ODISHA	ASISH KUMAR RAY VS STATE OF ODISHA	// 0 //
363	WP(C)/0035141/2023	SHEIKH SARIFUDDIN	BISHWA RANJAN SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	WP(C)/0035142/2023	STATE OF ODISHA SIBARAM PANDA	ABHILASH MISHRA	//
		VS	VS	()
365	WP(C)/0035143/2023	STATE OF ODISHA KHETRABASI SINGHDEO	LAXMIKANTA MOHANTY	//
		VS	VS	()
366	WP(C)/0035144/2023	STATE OF ODISHA ALBERT EINSTEIN ACADEMY AND CHARITY, BBSR PRATIK DASH		//
		VS	VS	()
367	ABLAPL/0012271/2023	STATE OF ODISHA SURYAMOHAH HANSDAH	SARADA PRASAD DASH	BAHALDA /121 /2023
		VS	VS	()
368	ABLAPL/0012272/2023	STATE OF ODISHA PABITRA PRADHAN @ PABITRA MOHAN PRADHANDURLLABHA RANJAN MISHRA		//
		VS	VS	()
369	ABLAPL/0012273/2023	STATE OF ODISHA LALAJEE CHOUDHURY	ANUPAM RATH	SAHID NAGAR P.S. /358 /2023
		VS	VS	()
370	ABLAPL/0012274/2023	STATE OF ODISHA ALEKHCHANDRA DAS @ ALEKH CHANDRA DAS	SATYA NARAYAN MISHRA (4)	BHADRAK RURAL /619 /2023
		VS	VS	()
371	ABLAPL/0012275/2023	STATE OF ODISHA SHIBANANDA DASH	RAMAKANTA PRADHAN	PANIKOILI /266 /2023
		VS	VS	()
372	ABLAPL/0012276/2023	STATE OF ODISHA KUNA JENA @ AJIT KUMAR JENA	PUSPAMITRA MOHAPATRA	NIALI /343 /2023
		VS	VS	()
373	ABLAPL/0012277/2023	STATE OF ODISHA PAKILI PRADHAN	PRADEEP KUMAR DAS	NAIKANI-DIHI /111 /2022
		VS	VS	()
374	ABLAPL/0012278/2023	STATE OF ODISHA BAISHNABA OJHA @ SUMAN	APARESH BHOI	KHANDAGIRI P.S. /459 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0012279/2023	STATE OF ODISHA BIJAYANANDA DAS @ BIJU @ BIJAYA KUMAR DAS SK. KALIM UDDIN VS	VS	// MARINE PENTHAKATA /78 /2023 ()
376	ABLAPL/0012280/2023	STATE OF ODISHA BIJAYA KUMAR JENA VS	SUSANTA SEKHAR PARIDA VS	// BALASORE VIGILANCE /9 /2021 ()
377	ABLAPL/0012281/2023	STATE OF ODISHA(VIG.) DURGA PRASAD BANARJEE VS	MRITUNJAY BANERJEE VS	// CHANDANPUR /248 /2023 ()
378	ABLAPL/0012282/2023	STATE OF ODISHA AMIYA KUMAR MOHANTY @ DEHURY @ DAVID VS	ASUTOSH TRIPATHY VS	// GOPALPRASAD /257 /2023 ()
379	ABLAPL/0012283/2023	STATE OF ODISHA BAPINA BEHERA VS	BIRENDRA KUMAR PARDHI VS	// MARINE PS JATADHARI MUHAN /3 /2023 ()
380	ABLAPL/0012284/2023	STATE OF ODISHA BIBHUTI BHUSHAN PAIKARAY VS	SAMBEET PATTANAYAK VS	// / /0 ()
381	ABLAPL/0012285/2023	STATE OF ODISHA ANANTA BASUDEV BISWAL VS	RUDRA MADHAB BISWAL VS	// SORO /586 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001126/2023
382	ABLAPL/0012286/2023	STATE OF ODISHA NANDA RAO VS	SHAKTIDHAR MISHRA VS	// MALGODOWN /201 /2023 ()
383	ABLAPL/0012287/2023	STATE OF ODISHA SURYA PRAKASH MOHANTY VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /544 /2023 ()
384	ABLAPL/0012288/2023	STATE OF ODISHA RAJESH VIJAY VARGIYA @ RAJESH AGRAWAL VS	KOUSIK ANANDA GURU VS	// NAYAPALLI P.S. /460 /2023 ()
385	ABLAPL/0012289/2023	STATE OF ODISHA SUDHANSU ROUT @ SUDHANSHU SHEKHAR ROUT BINAYA BHUSAN ROURAY VS	VS	// MAHILA P.S.(BBSR) /163 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0012290/2023	KISHORE KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /323 /2023 () //
387	ABLAPL/0012291/2023	BIJAYA KUMAR JENA VS STATE OF ODISHA(VIG.)	SUSANTA SEKHAR PARIDA VS	BALASORE VIGILANCE /29 /2021 () //
388	ABLAPL/0012292/2023	ANIL KUMAR GHADEI @ KANHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JATNI P.S. /73 /2023 () //
389	ABLAPL/0012293/2023	SASHIKANTA SAHOO @ SACHIKANTA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /113 /2023 () //
390	ABLAPL/0012294/2023	NARESH KUNAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /261 /2023 () //
391	ABLAPL/0012295/2023	CHINMAY SAMANTRAY @ CHINU VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /358 /2023 () //
392	ABLAPL/0012296/2023	BETA @ RABI HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /390 /2022 () //
393	ABLAPL/0012297/2023	SHIBANANDA DAS VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SORO /632 /2023 () //
394	ABLAPL/0012298/2023	PRABHAT SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /353 /2023 () //
395	ABLAPL/0012299/2023	UKTA CHARAN ACHARYA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BENTKAR (42 MOUZA) UPD CUTTACK /348 /2023 () //
396	ABLAPL/0012300/2023	BINMAY @ SAMBHUNATH DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /247 /2023 () //
397	ABLAPL/0012301/2023	TANMAYA KHATEI	SAMARENDRA BAHADUR	NIALI /64 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0012302/2023	STATE OF ODISHA SHANKAR LAL AGRAWAL	SUSHANTA KUMAR PRADHAN	// TUSRA /196 /2023
		VS	VS	()
399	ABLAPL/0012303/2023	STATE OF ODISHA BICHITRA BALIARSINGH	SARADA PRASAD DASH	// NACHUNI /264 /2023
		VS	VS	()
400	ABLAPL/0012304/2023	STATE OF ODISHA RABINARAYAN MAJHI @ TIKU	JAYANTA KUMAR MAJHI	// CHANDIPUR /119 /2023
		VS	VS	()
401	ABLAPL/0012305/2023	STATE OF ODISHA TANMAYA KHATEI	SAMARENDRA BAHADUR	// NIALI /59 /2022
		VS	VS	()
402	ABLAPL/0012306/2023	STATE OF ODISHA PRAFULLA DALAI	SATYABRATA DASH	// KUAKHIA /271 /2023
		VS	VS	()
403	ABLAPL/0012307/2023	STATE OF ODISHA PRAHALLAD DALAI	SATYABRATA DASH	// KUAKHIA /271 /2023
		VS	VS	()
404	ABLAPL/0012308/2023	STATE OF ODISHA ANIL SAHOO @ ANIL SAHU	BIJAY KUMAR BEHERA	// DHAULI PS /171 /2023
		VS	VS	()
405	ABLAPL/0012309/2023	STATE OF ODISHA SARADA BEHERA	ARUN KUMAR BEHERA	// BHOGRAI /298 /2023
		VS	VS	()
406	ABLAPL/0012310/2023	STATE OF ODISHA NIRANJAN BARIK	AKSHYANGSHU SEKHAR NANDY	// RAYAGADA TOWN /294 /2023
		VS	VS	()
407	ABLAPL/0012311/2023	STATE OF ODISHA RUPDHAR GOUDA	ANURAG PATI	// UMERKOTE /262 /2017
		VS	VS	()
408	ABLAPL/0012312/2023	STATE OF ODISHA PINTU SAHU	BISWAJIT RANJAN TRIPATHY	// BARKOTE /197 /2020
		VS	VS	()

ORISSA HIGH COURT
FILING REPORT AS ON :19/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0012313/2023	STATE OF ODISHA RAMESH CHANDRA DAS VS	SATYA NARAYAN MISHRA (4) VS	// / /0 ()
410	ABLAPL/0012314/2023	STATE OF ODISHA SUBRAT NAIK VS	SUJIT KUMAR DAS VS	// DHENKANAL SADAR /83 /2022 ()
411	ABLAPL/0012315/2023	STATE OF ODISHA BISHNUPADA GIRI VS	SMRUTI RANJAN ROUT VS	// Tantiapal Marine /148 /2023 ()
412	ABLAPL/0012316/2023	STATE OF ODISHA A. BUDU @ D. BUDU VS	SANTOSH KUMAR MAHANTY VS	// ASKA /85 /2016 ()
413	ABLAPL/0012317/2023	STATE OF ODISHA RAKESH KUMAR SAHOO VS	SURYAKANTA DASH VS	// KUAKHIA /377 /2022 ()
414	ABLAPL/0012318/2023	STATE OF ODISHA PARITOSH MANDAL VS	PARAMANANDA JYOTISH VS	// JAJPUR ROAD /490 /2023 ()
415	ABLAPL/0012319/2023	STATE OF ODISHA BALIA @ BALARAM NAHAK VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /495 /2022 ()
416	ABLAPL/0012320/2023	STATE OF ODISHA SESHA@PRIYABRATA PUTEL VS	SUBHRANSU BAGARTY VS	// BOLANGIR TOWN /33 /2021 ()
417	ABLAPL/0012321/2023	STATE OF ODISHA MAHESWAR BEHERA VS	ARUN KUMAR BEHERA VS	// BHOGRAI /298 /2023 ()
418	ABLAPL/0012322/2023	STATE OF ODISHA SAMIR KUMAR DAS VS	SUSHANTA KUMAR PRADHAN VS	// KUCHINDA /207 /2023 ()
419	ABLAPL/0012323/2023	STATE OF ODISHA JAMBESWAR SWAIN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// KHUNTUNI /200 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	42/2023 SAO/15/2023	DAMAYANTI SEN-MP	JAGAJIBAN PRADHAN
2	53/2023 CRP/37/2023	D.K. ENTERPRISERS, BBSR-MP	AMIT PRASAD BOSE
3	53/2023 CRLLP/124/2008	STATE-MP	ADDL.STANDING COUNSEL
4	54/2023 CRP/37/2023	D.K. ENTERPRISERS, BBSR-MP	AMIT PRASAD BOSE
5	78/2023 WPC(OA)/60/2019	RABINARAYAN MISHRA-MP	M/S SASHADHAR PATTNAIK
6	83/2023 CRLMA/436/2023	MINATIBALA @ MINATI SAMANTARAY-MP	AKSHAYA KUMAR PATI
7	133/2023 LAA/67/2022	SPL. L.A. RANDR OFFICER, RENGALI IRRIGATION PROJECT, SYKABHUMI	SWAYAMBHUMI MISHRA, A.S.C.
8	210/2023 WPC(OAC)/4252/2013	MINAKSHI SINGH-MP	
9	316/2023 CRLMP/2076/2023	CHANDANA MANDALA-MP	ADHIRAJ MOHANTY
10	317/2023 CRLMP/2083/2023	ARJAB KUMAR JENA @ ARJAB JENA-MP	BISWAJIT PASAYAT
11	372/2023 TRP(C)/359/2023	RASMITA BEHERA-MP	SANJAY KUMAR PARIDA
12	373/2023 TRP(C)/360/2023	SUSMITA TRIPATHY-MP	ASHOK DAS
13	378/2023 MATA/362/2023	PRATIVA SAHU-MP	AMITAV TRIPATHY
14	428/2023 RVWPET/418/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
15	429/2023 RVWPET/418/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
16	431/2023 CONTC/2525/2022	AKSHAY KUMAR MALIK-MP	M/S MANMAYA KU. DASH
17	432/2023 CONTC/6675/2023	HINA SETHI-MP	AMIYA KUMAR MISHRA
18	433/2023 CONTC/7040/2023	SANJATA KUMAR HARICHANDAN-MP	
19	434/2023 CONTC/5924/2023	SATRUGHNA NAYAK-MP	
20	436/2023 RPFAM/353/2023	BIBHUTI BHUSAN PRADHAN-MP	MAHESWAR MOHANTY
21	437/2023 RPFAM/343/2023	NIKET KUMAR SINGH-MP	BHASKAR CHANDRA PANDA
22	438/2023 RPFAM/355/2023	RABINDRA KUMAR SAHOO-MP	UTTKARSH PATEL
23	439/2023 RPFAM/356/2023	RAGHUNATH MOHANTY-MP	AMLAN SHAKTI PAUL
24	440/2023 RPFAM/356/2023	RAGHUNATH MOHANTY-MP	AMLAN SHAKTI PAUL
25	441/2023 RPFAM/354/2023	NILANCHAL BEHERA-MP	PRABIR KUMAR RAY
26	442/2023	NILANCHAL BEHERA-MP	PRABIR KUMAR RAY

27	RPFAM/354/2023 870/2023 FAO/479/2023	KAMALA MOHANTY-MP	AJIT KUMAR SAHOO
28	871/2023 FAO/480/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	RIMJHIMBALA PATI
29	1229/2023 RSA/34/2011	STATE-MP	AGA
30	1230/2023 RSA/34/2011	STATE-MP	AGA
31	1231/2023 RSA/34/2011	STATE-MP	AGA
32	1232/2023 RSA/74/2013	RABINDRA@SAMARU BHOI-MP	M/S.PRAFULLA KU.RATH
33	1233/2023 RSA/320/2018	PRAKASH KU.SAHU-MP	TUSAR KUMAR MISHRA
34	1234/2023 RSA/378/2022	UMAKANTA MOHANTY-MP	AMIT PRASAD BOSE
35	1251/2023 CMP/1310/2023	DULARI MUNDA-MP	RABINDRA NATH DEBATA
36	1252/2023 CMP/1314/2023	SUSHIL KUMAR GAUR-MP	PRADEEP KUMAR DAS
37	1253/2023 CMP/1315/2023	BISHNU DEY SA-MP	SIDHARTHA SANKAR RAY
38	1254/2023 CMP/1316/2023	CHITTARANJAN DAS-MP	T.PANIGRAHI
39	1255/2023 CMP/1197/2023	SANTOSH KUMAR DEBATA-MP	BHABANI SANKAR TRIPATHY (1)
40	1256/2023 CMP/1317/2023	RAMA CHANDRA MOHAPATRA-MP	AMIT PRASAD BOSE
41	1257/2023 CMP/462/2023	BALPREET SINGH @ SABHARWAL-MP	
42	1258/2023 CMP/461/2023	GURPREET SINGH SABIHARWAL-MP	
43	1259/2023 CMP/384/2023	CHINTAMANI DAS-MP	
44	1260/2023 CMP/1318/2023	SUKANTI BISWAL-MP	BIBEKANANDA BHUYAN
45	1261/2023 CMP/1319/2023	SANAT KUMAR BEHERA-MP	SUKANTA KUMAR NAYAK
46	1262/2023 CMP/1320/2023	BISHNU PRASAD AGRAWAL-MP	SUMITRA MOHANTY
47	1263/2023 CMP/1321/2023	BISHNU PRASAD AGRAWAL-MP	SUMITRA MOHANTY
48	1405/2023 BLAPL/11383/2023	CHANDRAMANI DALAI @ DALEI-MP	KALU CHARAN SWAIN
49	1406/2023 BLAPL/9668/2023	SAPAN KUMAR ROUT-MP	JAJATI KESHARI KHUNTIA
50	1407/2023 BLAPL/12225/2023	BISHAL AGRAWAL-MP	AYUSH KHANDELWAL
51	1408/2023 BLAPL/9157/2023	VAIBHAV @ BAIBHAV SHARMA-MP	
52	1823/2023 MACA/35/2019	MANAGER T.P.CELL,ORIENTAL INSURANCE CO.LTD.-MPS	ACHIDANANDA NAYAK
53	1824/2023 MACA/793/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
54	1825/2023 MACA/452/2019	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	
55	1826/2023 MACA/1018/2023	KAMALA SWAIN-MP	MANOJ KUMAR MOHANTY
56	1827/2023 MACA/1018/2023	KAMALA SWAIN-MP	MANOJ KUMAR MOHANTY
57	1828/2023 MACA/1019/2023	PRAFULLA KUMAR SAHOO @ PRAFULLA SAHOO-MP	DEBENDRA NARAYAN PATTANAIAK

58	1829/2023 MACA/1019/2023	PRAFULLA KUMAR SAHOO @ PRAFULLA SAHOO-MP	DEBENDRA NARAYAN PATTANAIAK
59	2133/2023 ABLAPL/10034/2023	LAKHMIDHAR KUMBHAR @ LAKHINDAR-MP	
60	2134/2023 ABLAPL/7351/2023	OM PRAKASH CHOUDHRY-MP	
61	2135/2023 ABLAPL/6335/2023	KUNJA BIHARI JAGAT-MP	
62	2136/2023 ABLAPL/10666/2023	RABINDRA RAJBHAR-MP	
63	2137/2023 ABLAPL/9824/2023	RAKESH ROUT-MP	
64	2138/2023 ABLAPL/9830/2023	GANGADHAR ROUT-MP	
65	2139/2023 ABLAPL/9255/2023	BIBHUTI BHUSAN KAR-MP	ACHYUTANANDA PATTANAIAK
66	2140/2023 ABLAPL/5991/2020	DINESH KUMAR MOHAPATRA-MP	JAGANNATH KAMILA
67	2572/2023 CRLA/796/2022	KABIRAJ NAYAK-MP	SANGRAM KUMAR DAS
68	2573/2023 CRLA/840/2022	SUNADHAR PUJARI-MP	JITENDRA SAMANTARAY
69	2574/2023 CRLA/670/2022	PRAMOD KUMAR SWAIN@PRAMOD SWAIN-MP	RAMAKANTA PRADHAN
70	2575/2023 CRLA/1169/2023	BIDYA @ BIDYADHAR SINGH @ SING-MP	PRAVASH CHANDRA JENA
71	2576/2023 CRLA/1169/2023	BIDYA @ BIDYADHAR SINGH @ SING-MP	PRAVASH CHANDRA JENA
72	2577/2023 CRLA/660/2018	SATRUJIT NAIK-MP	R.N.MISHRA 2
73	2578/2023 CRLA/728/2022	AMARSINGH MAJHI-MP	SATYA NARAYAN MISHRA 4
74	2579/2023 CRLA/1171/2023	SUBASH CHANDRA NAYAK-MP	DILLIP KUMAR MOHANTY
75	2580/2023 CRLA/1171/2023	SUBASH CHANDRA NAYAK-MP	DILLIP KUMAR MOHANTY
76	2581/2023 CRLA/1172/2023	MAHANANDA GHATAL-MP	SUSANTA KUMAR MISHRA
77	2582/2023 CRLA/1173/2023	DILLI DAS-MP	BIJAYALAXMI TRIPATHY
78	2583/2023 CRLA/1173/2023	DILLI DAS-MP	BIJAYALAXMI TRIPATHY
79	3253/2023 CRLMC/4799/2023	AJAY KUMAR TIWARI-MP	MANOJ VERMA
80	3254/2023 CRLMC/3196/2023	SABITA RANI DAS-MP	
81	3255/2023 CRLMC/1152/2017	KSHANAPRAVA PANDA-MP	
82	3256/2023 CRLMC/4327/2023	PRASANTA KUMAR DAS-MP	KUMAR KASHYAP
83	3257/2023 CRLMC/4805/2023	SAINATH FRUITS CO.-MP	SUDEEP KUMAR SARANGI
84	3258/2023 CRLMC/4806/2023	KRUSHNA CHANDRA DASH-MP	BISWANATH BEHERA
85	3259/2023 CRLMC/4807/2023	MITASHREE ACHARYA-MP	PRATIK DASH
86	3260/2023 CRLMC/4808/2023	NILAMANI BISWAL-MP	SHUBHENDU KUMAR PARIDA
87	3261/2023 CRLMC/4809/2023	R.TRINATH REDDY-MP	KURESH PRASAD DASH
88	7720/2023 WA/2630/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
89	7721/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

90	WA/2630/2023 7722/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
91	WA/2630/2023 7723/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
92	WA/2631/2023 7724/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
93	WA/2631/2023 7725/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
94	WA/2631/2023 7726/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
95	WA/2632/2023 7727/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
96	WA/2632/2023 7728/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
97	WA/2632/2023 7729/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
98	WA/2633/2023 7730/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
99	WA/2633/2023 7731/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
100	WA/2633/2023 7732/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
101	WA/2634/2023 7733/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
102	WA/2634/2023 7734/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
103	WA/2634/2023 7735/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
104	WA/2635/2023 7736/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
105	WA/2635/2023 7737/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
106	WA/2635/2023 7738/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
107	WA/2636/2023 7739/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
108	WA/2636/2023 7740/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
109	WA/2637/2023 7741/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
110	WA/2637/2023 7742/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
111	WA/2637/2023 7743/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
112	WA/2638/2023 7744/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
113	WA/2638/2023 7745/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
114	WA/2638/2023 7746/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
115	WA/2639/2023 7747/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
116	WA/2639/2023 7748/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
117	WA/2639/2023 7749/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
118	WA/2640/2023 7750/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
119	WA/2640/2023 7751/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
120	WA/2640/2023 7752/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.

121	7753/2023 WA/1808/2023	RANJITA NAYAK-MP	BIJAYA KUMAR P, M/S.BHABANI SANKAR TRIPATHY
122	7754/2023 WA/2641/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	7755/2023 WA/2641/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	7756/2023 WA/2641/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
125	7757/2023 WA/2642/2023	THE PRINCIPAL SECY, PANCHAYATI RAJ, DEPTT.-MP	ABHAYA KUMAR SHARMA, A.G.A.
126	7758/2023 WA/2642/2023	THE PRINCIPAL SECY, PANCHAYATI RAJ, DEPTT.-MP	ABHAYA KUMAR SHARMA, A.G.A.
127	7759/2023 WA/2642/2023	THE PRINCIPAL SECY, PANCHAYATI RAJ, DEPTT.-MP	ABHAYA KUMAR SHARMA, A.G.A.
128	7760/2023 WA/2474/2023	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	SUNIL KUMAR PARHI, DY. SOLILOCITOR, G.I. , O.
129	7761/2023 WA/2644/2023	INDIAN INSTITUTE OF TECHNOLOGY,BBSR-MP	SOUMYA RANJAN MOHANTY
130	7762/2023 WA/2644/2023	INDIAN INSTITUTE OF TECHNOLOGY,BBSR-MP	SOUMYA RANJAN MOHANTY
131	7763/2023 WA/811/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	7764/2023 WA/2645/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
133	7765/2023 WA/2645/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
134	7766/2023 WA/2645/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
135	7767/2023 WA/2643/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
136	7768/2023 WA/2643/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
137	7769/2023 WA/2643/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
138	7770/2023 WA/2647/2023	SUNIL KUMAR JENA-MP	SUBHRANSU THAKUR
139	7771/2023 WA/2646/2023	STATE OF ODISHA-MP	ARNAV BEHERA,A.S.C
140	7772/2023 WA/2646/2023	STATE OF ODISHA-MP	ARNAV BEHERA,A.S.C
141	7773/2023 WA/813/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
142	7774/2023 WA/2648/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
143	7775/2023 WA/2648/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
144	7776/2023 WA/2648/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
145	7777/2023 WA/2649/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
146	7778/2023 WA/2649/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
147	7779/2023 WA/2649/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
148	7780/2023 WA/2650/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
149	7781/2023 WA/2650/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
150	7782/2023 WA/2650/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
151	7783/2023 WA/2651/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
152	7784/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C

153	WA/2651/2023 7785/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
154	WA/2651/2023 7786/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
155	WA/2652/2023 7787/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
156	WA/2652/2023 7788/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
157	16939/2023	SURENDRANATH DAS-MP	
158	WP(C)/14553/2023 16940/2023	BIMBADHAR MALLICK-MP	
159	WP(C)/28666/2022 16942/2023	JAI PRAKASH VERMA-MP	SUBIR PALIT
160	WP(C)/35013/2023 16943/2023	MGT.OF M/S.ADITYA ST-MP	M/S.NARENDRA K.MISHRA,N.K.MISHRA
161	WP(C)/17126/2012 16944/2023	MADHU MURMU-MP	BIBEKANANDA BHUYAN
162	WP(C)/25998/2023 16945/2023	TRUPTI MAYEE PATRA-MP	SUBHASISH DAS
163	WP(C)/35020/2023 16946/2023	AJAY KU.MOHANTY-MP	M/S.DEEPALI MAHAPATRA
164	WP(C)/4280/2015 16947/2023	SUJIT MICHAEL FERNANDEZ-MP	PRASANTA KUMAR TRIPATHY
165	WP(C)/32530/2023 16948/2023	AJAY KU.MOHANTY-MP	M/S.DEEPALI MAHAPATRA
166	WP(C)/4280/2015 16949/2023	SANJAY KUMAR DASH-MP	SAUBHAGYA KUMAR SAMAL
167	WP(C)/35022/2023 16950/2023	JOGENDRA BISWAL-MP	
168	WP(C)/24780/2023 16951/2023	NIHAR KANTA PANDA-MP	SAUBHAGYA KUMAR SAMAL
169	WP(C)/35024/2023 16952/2023	SHANKARLA AGRAWAL-MP	BANSHIDHAR BAUG
170	WP(C)/16220/2011 16953/2023	JYOTSNA RANI DAS-MP	AJAYA KUMAR ROUT
171	WP(C)/35027/2023 16954/2023	RAGHUNATH SARANGI-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
172	WP(C)/35029/2023 16955/2023	SUSANTA KUMAR SAHOO-MP	PRAVASH CHANDRA JENA
173	WP(C)/35031/2023 16956/2023	KASTURI BEHERA-MP	PRAVASH CHANDRA JENA
174	WP(C)/35032/2023 16957/2023	SUKANTA DAS-MP	AMIT PRASAD BOSE
175	WP(C)/35033/2023 16958/2023	MANAS KUMAR SAHOO-MP	PRONOY MOHANTY
176	WP(C)/35036/2023 16959/2023	PRAVAKAR MAHAPATRA-MP	ANJAN KUMAR BISWAL
177	WP(C)/35038/2023 16960/2023	PRAVAKAR MAHAPATRA-MP	ANJAN KUMAR BISWAL
178	WP(C)/35039/2023 16961/2023	MINATI PAICHHA @ DAS-MP	PRASANTA KUMAR SATAPATHY
179	WP(C)/35040/2023 16962/2023	HIMANSHU PRADHAN-MP	RAJIV KUMAR MAHANTA
180	WP(C)/35041/2023 16963/2023	HIMANSHU PRADHAN-MP	RAJIV KUMAR MAHANTA
181	WP(C)/35043/2023 16964/2023	SUKANTI EDUCATIONAL AND CHARITABLE TRUST-MP	KSHIROD KUMAR SAHOO
182	WP(C)/35045/2023 16965/2023	ARUN KUMAR JENA-MP	GYANA RANJAN SETHI
183	WP(C)/35046/2023 16966/2023	DHALESWAR PUJHARI-MP	PABITRA KUMAR NAYAK
	WP(C)/35047/2023		

184	16967/2023 WP(C)/26724/2023	DIBYAJYOTI ACHARYA-MP	
185	16968/2023 WP(C)/35051/2023	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVN. BERSAMBUKUMR	SUBHRAJYOTI MOHANTRA DASH
186	16969/2023 WP(C)/35052/2023	HRUDANANDA MAHANA-MP	MANOJ KUMAR MOHANTY
187	16970/2023 WP(C)/18835/2013	UNITED SPIRITS LTD.-MP	
188	16971/2023 WP(C)/18491/2013	M/S.BACCHUS BOTTLING-MP	
189	16972/2023 WP(C)/19580/2013	UNITED SPIRITS LTD.-MP	
190	16973/2023 WP(C)/19505/2013	M/S.PERNOD RICARD IN-MP	
191	16974/2023 WP(C)/32252/2023	KABITA PANDA-MP	
192	16975/2023 WP(C)/4213/2021	DR. DIBAKAR PANIGRAHY-MP	
193	16976/2023 WP(C)/35058/2023	HIMANSHU NAIK-MP	RAJJEET ROY
194	16977/2023 WP(C)/35059/2023	HIMANSU PARIDA-MP	DEBIDUTTA MOHAPATRA
195	16978/2023 WP(C)/35060/2023	LEGEND STEEL CO., SUNDARGARH-MP	SANGRAM KESHARI BURMA
196	16979/2023 WP(C)/35061/2023	NIRAKAR SECURITY AND CONSULTANCY SERVICES PV	BISHNU PRASAD KUMAR DHAN
197	16980/2023 WP(C)/35062/2023	KRISHNA RANI SWAIN-MP	DEBIDUTTA MOHAPATRA
198	16981/2023 WP(C)/35063/2023	MAYUREE PRUSTY-MP	DEBIDUTTA MOHAPATRA
199	16982/2023 WP(C)/35066/2023	NABAKISHORE MAHARANA-MP	DEBIDUTTA MOHAPATRA
200	16983/2023 WP(C)/35069/2023	RAMAKANTA DAS-MP	DEBIDUTTA MOHAPATRA
201	16984/2023 WP(C)/35072/2023	DAKTAR PATRA-MP	DEBIDUTTA MOHAPATRA
202	16985/2023 WP(C)/27935/2023	RABINDRA MOHAPATRA-MP	MANMAYA KUMAR DASH
203	16986/2023 WP(C)/35085/2023	RAMESH KUMAR BHONSLE-MP	SWAPNA KUMAR OJHA
204	16987/2023 WP(C)/35087/2023	M/S. TRISHAKTI LABOUR AND MATERIAL SUPPLIERS, JARUPESWIK	KUMAR KANUNGO
205	16988/2023 WP(C)/35089/2023	DAYANIDHI NAYAK-MP	ASHOK KUMAR SWAIN I
206	16989/2023 WP(C)/10386/2023	SRIKANTA TRIPATHY-MP	SMITA RANJAN PATNAIK
207	16990/2023 WP(C)/35094/2023	BIPIN CHANDRA DASH-MP	SAROJ KUMAR DASH
208	16991/2023 WP(C)/35090/2023	M/S. SOUMENDRA KUMAR MOHANTY-MP	KAJAL SAHOO
209	16992/2023 WP(C)/23922/2023	SUBHRAJYOTI DIBYARANJAN SAHOO-MP	SANJIB MOHANTY
210	16993/2023 WP(C)/35105/2023	RAGHUNATH PANIGRAHI-MP	ANJAN KUMAR BISWAL
211	16994/2023 WP(C)/35107/2023	SANJAY KUMAR NAYAK-MP	ANJAN KUMAR BISWAL
212	16995/2023 WP(C)/8079/2023	SANJAY NILKANTH DERKAR-MP	PRANAB KUMAR GHOSE
213	16996/2023 WP(C)/15451/2019	SOUBHAGYA KUMAR JENA-MP	M/S.ARCHANA MAHANTY
214	16997/2023 WP(C)/35114/2023	PRAFULLA KUMARI DAS-MP	SUMITRA MOHANTY
215	16998/2023	DR. LATA MALLIK-MP	PRASANTA KUMAR TRIPATHY

216	WP(C)/35116/2023 16999/2023	KASHINATH SAHOO-MP	AJAYA KUMAR MOHARANA
217	WP(C)/34065/2023 17000/2023	BISWOJIT MALLA-MP	SHASHI BHUSAN JENA
218	WP(C)/35117/2023 17001/2023	SIBA SANKAR BIHARY-MP	ARUN KUMAR ACHARYA
219	WP(C)/29937/2023 17002/2023	DILLIP KUMAR MOHAPATRA-MP	SHASHI BHUSAN JENA
220	WP(C)/35121/2023 17003/2023	SIBARAM SAHU-MP	SUBASH CHANDRA PUSPALAKA
221	WP(C)/12557/2022 17004/2023	SIBARAM SAHU-MP	LINGARAJ SARANGI
222	WP(C)/18301/2023 17005/2023	DEBASISH SINGHA-MP	PRATIK DASH
223	WP(C)/35128/2023 17006/2023	ARYA ASSOCIATES, CUTTACK-MP	PAMI RATH
224	WP(C)/35129/2023 17007/2023	M/S. SANJITA KAR, CUTTACK-MP	CHITRASEN PARIDA
225	WP(C)/35130/2023 17008/2023	DATATRAYA BISWAL-MP	PRAFULLA KUMAR MOHAPATRA
226	WP(C)/33927/2023 17009/2023	M/S. DILLIP KUMAR PANIGRAHI, CUTTACK-MP	CHITRASEN PARIDA
227	WP(C)/35131/2023 17010/2023	ARYA ASSOCIATES, CUTTACK-MP	PAMI RATH
228	WP(C)/35132/2023 17011/2023	M/S SEAFARER STEVEDORING PVT. LTD., BBSR-MP	SOUMYA MISHRA
229	WP(C)/35133/2023 17012/2023	HRUSHIKESH SATHUA-MP	PRAFULLA KUMAR MOHAPATRA
230	WP(C)/35137/2023 17013/2023	MAHESWAR BADEK-MP	PRASANTA KUMAR SATAPATHY
231	WP(C)/35138/2023 17014/2023	M/S. CHANDRA SEKHAR BISWAL, CUTTACK-MP	CHITRASEN PARIDA
232	WP(C)/35134/2023 17015/2023	SIBARAM PANDA-MP	ABHILASH MISHRA
	WP(C)/35142/2023		